

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. CA (CAA)-29(PB)/2017  
C. A No.

**CORAM:**


**SH. R. VARADHARAJAN**  
Hon'ble Member (J)

**Ms. Deepa Krishan**  
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017**


**NAME OF THE COMPANY : M/S.** Berkeley Design Automotion India Pvt. Ltd.  
And  
Mentor Graphics (India) Pvt. Ltd.

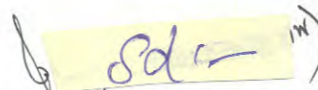
**SECTION OF THE COMPANIES ACT: 230-232**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	MAHESH AGARWAL, Adv.		} Applicants	
2.	RAJEEV KUMAR, Adv. (Agarwal Law Associates)			

**ORDER**

Order reserved.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

U.D.Mehta  
17.04.2017